

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.279 of 2015 & IA No.456 of 2015

Dated: 06th September, 2016

In the matter of :

M/s Arya Coal Beneficiation Pvt. Ltd.

... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors.

... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on **07th October, 2016.**

Court Master

sh